

The Minister of Rehabilitation and Minority Affairs (Shri Mohr Chand Khanna): (a) and (b). The new quarters will be allotted to the eligible displaced persons of the Reids Line, Kingsway Colony. The allottees will be able to acquire ownership rights in the tenements in the manner laid down in the Displaced Persons (Compensation and Rehabilitation) Act, 1954 and the Rules made thereunder.

Export of Chillies and Tamarind

1765. Shri Agadi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether export permits were issued for red chillies and tamarind during 1958-59;

(b) if so, what is the total amount of permits issued from the 1st April, 1958 to date;

(c) what is the percentage of increase in the present prices of these commodities as compared to those prevailing during the corresponding period of 1957-58; and

(d) what action do Government propose to take to keep down the prices of these commodities?

The Minister of Commerce (Shri Kanungo): (a) Permits were issued for the export of chillies. Export of tamarind is not controlled and consequently no permits were necessary.

(b) Actual exports of chillies and tamarind from the 1st April, 1958 to 30th September, 1959 were 3,737 tons and 9,490 tons respectively.

(c) Chillies 24 per cent.
Tamarind 385 per cent.

(d) No proposal to regulate prices is under consideration for the present, but the position is being watched.

Training in Handicrafts

1766. Shri Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of trainees undergoing training for Handicrafts

Co-operatives during the period from 1st December, 1959 to 31st January, 1960;

(b) the total number of official and non-official trainees;

(c) whether the same rate of allowances, etc. have been fixed both for official and non-official trainees; and

(d) if so, what is the travelling allowance and dearness allowance of the official trainees?

The Minister of Industry (Shri Manubhai Shah): (a) 25 persons were selected for this training course, out of which 19 persons have already joined and the rest are expected to join shortly.

(b) 20 are officials and the rest 5 are non-officials.

(c) and (d). In so far as the allowance for boarding and lodging is concerned, the rate for officials and non-officials is the same, namely, Rs. 100 per month for trainees from out-stations and Rs. 35 per month for trainees from Delhi. As regards travelling and daily allowances, the non-official trainees will be entitled to Second Class railway fare/actual bus fare for road journeys and a fixed daily allowance of Rs. 5 per day for the period of journey to Delhi and back. The officials will be paid travelling allowance and daily allowance by the Departments concerned, as admissible under the Rules, for the journeys to Delhi and back to headquarters.

I.N.A. Martyrs Monument in Singapore

1767. Shri Ramji Verma: Will the Prime Minister be pleased to state:

(a) whether any request has been made by Indians living in Singapore asking the Government of India to take up with the Government of Singapore the question of rebuilding the war monument that was built by Netaji, Shri Subhash Chandra Bose in